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Crl.A.No. 971 OF 2000
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
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ITEM No. 1B Court No. 1 SECTION IIA
for judgment)

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Crl. Appeal No. 971 of 2000@@
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Rama Mangaruji Chacherkar Appellant

VERSUS

State of Maharashtra Respondent
(HEARD BY HON'BLE BANERJEE & BALAKRISHNAN, JJ.)

Date : 04/12/2001 This Petition was called on for Judgment today.

CORAM :

HON'BLE MR. JUSTICE B.N. KIRPAL
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For Appellant: Ms. Aparna Bhatt, Adv.
Ms. T S Bhutia, Adv.

For Respondent: Mr. S S Shinde, Adv.
Mr. S V Deshpande, Adv.

The Court made the following
Judgment

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.SP2

Hon'ble Mr. Justice K.G. Balakrishnan
pronounced the judgment of the Court.
The appeal is dismissed in terms of the signed
judgment.

Non-Reportable.@@
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.SP1

(S.L. Goyal) (Kanchan Jain)
Court Master AR-cum-PS

Signed Judgment is placed on the file.